

12.29 hrs.

ampore, upto 31st March,
1991 [Placed in Library. See
No. LT 671/90]

PAPERS LAID ON THE TABLE

[English]

[Translation]

Detailed Demands for Grants of Ministry of Welfare for 1990-91

Notifications under Industries (Development and Regulations) Act, 1951

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) : I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A/18AA of the Industries (Development and Regulation) Act, 1951:-

(i) S.O. 275(E) published in Gazette of India dated the 30th March, 1990 regarding extension of period of take over of management of Messrs Lily Biscuit Company (Private) Limited and messrs. Lily Barley Mills (Private) Limited, Calcutta upto 31st March, 1991.

(ii) S.O. 277(E) published in Gazette of India dated the 30th March, 1990 regarding extension of period of take over of the management of Messrs Apollo Zipper Company Private Limited, Calcutta upto 31st March, 1991.

(iii) S.S.O. 276(E) published in Gazette of India dated the 30th March, 1990 regarding extension of period of take over of management of Messrs India Belting and Cotton Mills Limited, Ser-

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): On behalf of Shri Ram Vilas Paswan. I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Welfare for 1990-91. [Placed in Library. See No. LT—672/90]

Annual Report and Review on the working of Petrofils Cooperative Ltd., for the period from July 1987 to March, 1989

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): On behalf of Shri T.Gurupadaswamy beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Petrofils Co-operative Limited for the period from July, 1987 to March, 1989 along with Audited Accounts.

(2) A copy of the Review (Hindi and English Versions) by the Government on the working of the Petrofils Co-operative Limited for the period from July, 1987 to March, 1989. [Placed in Library. See No. LT—673/90]

[Translation]

SHRI HARISH RAWAT (Almora): I have

a point of order. It is not an ordinary incident. It occurred due to the failure of the Railway Administration and a large number of passengers were burnt to death in this incident.

MR. SPEAKER: There is no point of order in it. Please take your seat. (*Interruptions*)

SHRI HARISH RAWAT: A mere statement from the Minister would not be sufficient in view of the seriousness of the matter which requires discussion. If it not possible to discuss in any other form, this must be discussed atleast under Rule 193. (*Interruptions*)

[*English*]

It is a very serious matter.

MR. SPEAKER: Please listen to the Minister. Now please take your seat.

(*Interruptions*)

SHRI TASLIMUDIN (Purnea): The accident took place due to the lapse on the part of the Railways and about 2007 persons have lost their lives in it.

(*Interruptions*)

MR. SPEAKER: You are from Bihar; please listen to the Minister with all seriousness. (*Interruptions*)

MR. SPEAKER: Now take your seat.

SHRISATYANARAYANJATIA (Ujjain): I will take just half a minute.

MR. SPEAKER: No, please sit down. (*Interruptions*)

[*English*]

MR. SPEAKER: Shri George Fernan-

des.

12.32 hrs.

STATEMENT BY MINISTER

Accident due to fire in 383 up Mokama-Danapur passenger train on 16.4.1990 on the Danapur division of Eastern Railway

[*English*]

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): Mr. Speaker, Sir, the House will recall that yesterday I had briefly mentioned the accident due to fire involving 383 Up Mokama-Danapur passenger train between Gulzarbagh and Patna on the Mokama-Danapur section of the Eastern Railway which occurred at about 9.40 hours.

With profound grief, I apprise the House that due to a major fire that broke out in the 7th coach from the train engine, as many as 72 passengers lost their lives and 65 were injured, of whom 16 have since been discharged after treatment.

While the train was on run between Gulzarbagh and Patna junction, the gateman at a level crossing gate about 2 Kms. from Gulzarbagh noticed a coach on fire and advised the staff at the Block hut ahead to stop the train. The train was brought to a stop at about Km. 539.04 which is about 1 Km. ahead of the level crossing gate where the fire was first noticed.

Immediately on receipt of information about the fire, the Patna Fire Brigade was advised and the first fire tender reached the site at 10.05 hours and the fire was extinguished at 10.12 hours.

The Additional Divisional Railway Manager with a medical team left Danapur by